

HIGH COURT FOR THE STATE OF TELANGANA:: HYDERABAD

ROC.NO. 1757/SO/2020

DATE:18.11.2021

C I R C U L A R No.18/SO/2021

Sub:- High Court for the State of Telangana – Proceedings filed in the High Court – Use of A4 size papers with printing on both sides - Instructions – Issued - Reg.

Ref: 1. High Court's Revised Notice Dt. 30.05.2006.
2. High Court's Revised Notice Dt. 25.09.2019.

The High Court having considered the representations of the Advocates, for use of A4 size paper instead of white foolscap paper/Legal size papers for filing and also to mandate printing on both sides of paper, has resolved that hereafter all Writ Petitions/Civil/Criminal Cases including Affidavits, Counters and all other papers required to be filed/presented to the High Court shall be in A4 size papers.

Therefore, in partial modification of the earlier notices referred to above, it is directed that hereafter all Petitions, Affidavits, Counters, Memorandum of Appeals and other proceedings/Documents to be filed in the High Court for the State of Telangana shall be in **A4 size paper**.

All other guidelines issued in reference 1st cited shall continue to be in force.

The Circular instructions shall come into force with effect from **01.12.2021**.


REGISTRAR GENERAL

To

1. The Principal Secretary to the Hon'ble the Chief Justice (with a request to place before the Hon'ble the Chief Justice for His Lordship's kind perusal).
2. All the Personal Secretaries to the Hon'ble Judges (with a request to place before the Hon'ble Judges for their Lordship's kind perusal).
3. All the Registrars, High Court for the State of Telangana.
4. All the Unit Heads in the State of Telangana.
5. The Secretary, High Court Bar Association, High Court buildings, Hyderabad (with a request to circulate to all the members and to display in the notice board).
6. The Secretary, Bar Council for the State of Telangana, Hyderabad.
7. The Director, Telangana State Judicial Academy, Secunderabad.
8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
9. The Secretary, High Court Legal Services Committee, Hyderabad.
10. All the Officers, High Court for the State of Telangana, Hyderabad.
11. All the Section Officers/Section Heads, High Court for the State of Telangana, Hyderabad.